

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : CP/CAA/19/2024  
**APPLICATION NUMBER** : CA/CAA/66/2023  
**NAME OF THE PETITIONER** : San Media Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : --  
**UNDER SECTION** : Sec 230-232 of CA, 2013  
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**ORDER**

Ld. Counsel Ms. Lakshmi for the Petitioner. Mr. B. Palani and Ms. Sree Kumari for the OL. Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

Report of IT Department is not on record.

Applicant is directed to file copy of the report available with them.

Other reports of RD and OL have been filed.

List the petition for hearing on **31.07.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk